

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 856
TO BE ANSWERED ON: 17.09.2020

IMPACT OF COVID-19 ON MSMEs

856. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI P.C. GADDIGOUDAR:
SHRI K. NAVASKANI:
SHRI P.K. KUNHALIKUTTY:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
SHRI SHRIRANG APPA BARNE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES pleased to state:

- (a) whether a number of Micro, small and Medium Enterprises (MSMEs) have fallen into the debt trap, resorting to retrenchment and are on the verge of closure after the outbreak of COVID-19 and subsequent lockdown in the country;
- (b) if so, the details thereof, State-wise particularly in the State of Karnataka and the major reasons for their closure;
- (c) whether the Government has assessed the losses of the said MSME industries in this regard and if so the details thereof;
- (d) whether the Government has proposed/ unveiled any kind of assistance/ sops to assist the sick/closed MSMEs;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) whether the Government has so far granted any incentive to industrial units in MSME sector to sustain during this pandemic period and if so details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a) to (c): Taking into account the stress on the MSME sector after the outbreak of COVID-19 and the subsequent lockdown, Government of India and Reserve Bank of India has announced series of measures to revive the MSME sector after the outbreak of COVID-19. This inter-alia includes i) moratorium upto 31st August, 2020 on repayment of installments of term loans/cash credit/over draft (ii) reducing the Cash Reserve Ratio and Repo rate (iii) Special refinance facility of ₹15,000 crore to SIDBI for on-lending/refinancing (iv) Special liquidity scheme for NBFCs, HFCs and MGIS worth ₹30,000 crore (v) Emergency Credit Guarantee Line of ₹ 3 lakh crore for Standard accounts and stressed accounts (SMA-0 and SMA-1) (v) Credit Guarantee Scheme for Subordinate Debt for SMA-2 and NPA accounts for infusing ₹ 20,000 crore in MSME Sector (vi) Credit Guarantee scheme for Street Vendors (PM SVAnidhi) which also involves interest subsidy (vii) partial credit guarantee scheme for the liabilities of NBFCs and MFIs etc. The above measures are applicable to the whole of India including the state of Karnataka.

(d) to (f): The Atma Nirbhar Package announced by the Government provides various kinds of assistance to the economy including units in the MSME Sector. The Emergency Credit Line Guarantee Scheme (ECLGS) being implemented through the National Credit Guarantee Trustee Company Ltd. (NCGTC) which is under the administrative control of Department of Financial Services (DFS), Ministry of Finance of ₹ 3 lakh crore for Standard accounts and stressed accounts (SMA-0 and SMA-1). The State-wise details of Emergency Credit Line Guarantee Scheme including the State of Karnataka is at Annexure-I. Moreover, Credit Guarantee Scheme for Subordinate Debt is also being implemented for SMA-2 and NPA accounts for infusing ₹ 20,000 crore in MSME Sector. The two schemes are demand driven. As per the approved scheme following the announcement under the Atma Nirbahr Package the ECLGS shall be in operation till 31-10-2020 or till an amount of Rs.3 Lakh crore sanctioned. However, the CGSSD shall be in operation for 10 years or till an amount of Rs. 20,000 Crore of guarantee amount is approved.

Annexure-I referred to in reply to part (d) to (f) of Lok Sabha Unstarred Question No.856 for answer on 17.09.2020

State wise and Bank-wise Disbursement under ECLGS made by Public Sector banks as on 5.9.2020

(In Rs. Crore)

Bank	Bank Of India	Bank of Maharashtra	Bank of Baroda	Central bank of India	Canara Bank	Indian bank	Indian Oversease bank	Punjab and Sindh bank	Punjab national bank	State bank of India	Uco Bank	Union bank of India	Total
ANDAMAN AND NIKOBAR	0.2	0	2.69	0.07	11.66	4.54	0.05	0	0	49.59	0.73	0.67	70.25
ANDHRA PRADESH	94.21	29	12.57	71.47	301.02	242.98	126.75	9.28	101.19	1403.17	8.99	643.11	3151.74
ARUNACHAL PRADESH	0.57	1	8.79	1.47	4.95	2.58	0.18	0.03	2.65	16.72	0.37	0.12	39.43
ASSAM	26.09	8	68.54	44.73	85.64	65.25	29.22	2.86	161.31	279.13	47.55	41.56	859.88
BIHAR	217.7	8	163.85	107.71	178.72	120.21	43.52	6.86	222.9	469.69	31.31	66.72	1638.19
CHANDIGARH	14.12	5	19.7	17.12	23.01	15.16	3.95	19.33	52.45	82.35	4.72	37.39	294.3
CHHATISGARH	144.54	35	190.58	110.54	69.4	48.03	9.89	7.23	192.98	391.86	21.13	91.31	1312.49
DADRA AND NAGAR HAVELI	0.18	1	29.47	0.93	1.73	2.19	2.31	0	10.85	1.22	0.12	0.35	50.35
DAMAN AND DIU	0.16	0	22.18	0.09	0.51	0.47	0	42.12	3.96	0.42	0.1		70.01
DELHI	147.93	33	150.51	76.08	0.72	122.61	124.26	116.12	524.3	472.79	21.62	150.17	1940.11
GOA	28.59	13	12.59	10.39	179.57	2.27	3.09	0.19	26.47	33.92	1.74	24.06	435.88
GUJRAT	451.14	39	1401.75	341.13	56.12	265.42	139.63	25	466.13	2003.43	46.92	362.69	5598.36
HARYANA	109.34	27	126.44	10.84	174.12	88.57	89.95	52.32	654.3	608.69	27.95	148.55	2215.07
HIMACHAL PRADESH	8.87	1	23.94	28.99	300.97	5.63	2.51	7.71	229.04	289.46	31.18	13.67	942.97
JAMMU AND KASHMIR	6.16	1	2.56	5.19	30.9	3.75	0.96	4.09	37.61	49.65	6.73	7.4	156
JHARKHAND	296.36	3	118.1	25.39	14.59	58.49	26.45	10.76	131.6	359.28	17.77	49.71	1111.5
KARNATAKA	211.1	57	298.12	40.45	86.04	132.53	71.78	8.93	56.59	1159.5	12.22	449.98	2584.14
KERALA	38.12	3	115.55	31.52	1368.57	83.47	110	2.02	100.16	1018.83	54.63	196.76	3122.63
LADHAK	0	0	0	0.34	502.51	0	0	0	0.57	7.38	0	0	510.8

LAKSHADWEEP	0	0	0	0.36	0.84	0	0	0	0	0	0	0	1.2
MADHYA PRADESH	268.46	89	297.97	276.08	1.6	90.27	16.97	23.17	280.75	719.55	37	229.15	2329.97
MAHARASHTRA	894.9	991	799.88	234.65	168.75	256.3	184.69	32.08	267.83	1712.44	46.99	666.55	6516.06
MANIPUR	2.27	1	5.78	2.59	443.34	0.91	0.53	1.45	6.25	27.81	2.01	0.08	494.02
MEGHALAYA	1.11	0	8.08	0.67	1	0.7	0.63	0.16	3.59	58.81	0.9	4.13	79.78
MIZORAM	0.48	0	5.82	0.78	4.19	0.05	0.04	0.07	2064	20.08	2.38	0.14	36.67
NAGALAND	0.89	1	12.77	1.51	1.98	2.53	0.1	0.26	1.03	18.88	1.95	0.25	43.15
ODISHA	135.69	14	145.72	52.11	140.72	102.27	58.23	11.45	243.35	645.76	63.39	142.06	1754.75
PUDUCHERRY	3	2	5.2	0.72	14.79	40.36	14.75	1.03	5.97	26.54	8.01	12.25	134.62
PUNJAB	114.38	20	125.87	90.73	162.21	92.47	59.15	233.84	740.81	424.46	40.1	19.94	2224.33
RAJASTHAN	104.38	17	789.96	94.14	203.77	71	29.82	32.8	733.55	1113.64	107.46	61.99	3459.51
SIKKIM	0.36	0	5.57	4.62	3.38	0.944	0.83	0.28	4.02	21.75	1	1.04	43.79
TAMILNADU	253.85	39	296.84	145.55	1377.29	1008.24	492.91	16.12	277.81	1835.07	56	394.5	6193.18
TELANGANA	91.83	48	139.94	54.35	291.91	102.02	43.63	4.28	108.27	1080.55	16.76	567.28	2548.82
TRIPURA	4.66	1	10.91	1.32	6.37	2.02	1.46	0.17	19.75	49.06	8.95	5.39	111.06
UTTERPRADESH	447.76	89	734.91	244.29	586.42	522.83	86.11	104.96	1278.25	1560.87	64.27	496.68	6216.35
UTTARAKHAND1	28.66	1	153.92	23.94	71.34	22.32	19.49	17.12	17.12	277.05	7.3	47.32	1000.94
WEST BENGAL	232	35	223.52	129.08	189.61	408.3	80.05	35.91	35.91	808.49	108.51	167.88	3155.36

Source : DFS